

Central Administrative Tribunal  
Principal Bench: New Delhi

O.A. No. 1469/92

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New Delhi this the 14<sup>th</sup> day of July 1997

Hon'ble Dr.A.Vedavalli, Member(J)  
Hon'ble Shri R.K.Ahooja, Member(A)

Shri Mange Ram,  
S/o Shri Vedi Ram,  
Mortuary Attendant  
G.T.B.Hospital  
Shahdara  
DELHI  
(By Advocate: None)        ....Applicant

Versus

1. Delhi Administration  
through its Chief Secretary,  
Old Secretariat,  
Rajpura Road,  
Delhi.
2. Senior Administrative Officer  
Maulana Ajad Medical College,  
Bahadur Shah Zafar Marg,  
New Delhi-2.  
(By Advocate: None)        ....Respondents

ORDER (Oral)

By Hon'ble Dr.A.Vedavalli, Member(J)

It is unfortunate that none was present for the applicant even on the last date viz; 8.7.97. In the circumstances it appears that the applicant is not interested in pursuing this case further. The O.A. is, therefore, dismissed for default and non-prosecution.

R.K.Ahooja

(R.K.Ahooja)  
Member(A)

cc.

A.Vedavalli

(Dr.A.Vedavalli)  
Member(J)